

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 281 of 2013 &**  
**I.A. No. 382 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Central Railway, Mumbai**

**..... Appellant(s)**

**Versus**

**Tata Power Co. Ltd. & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) :

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Counsel for the Respondent(s) :

Mr. Amit Kapur

Mr. Vishal Anand for R.1

Mr. Buddy A. Ranganadhan

**ORDER**

The learned counsel for the Appellant is absent. The learned counsel for the Respondent is filing the reply today.

Post the matter for hearing on **26.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**